NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/114/2016

NAME OF THE PETITIONER(S)

: K. Balagangadharan & another

NAME OF THE RESPONDENT(S)

: M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others

UNDER SECTION

: 397/398, 111 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

· v. Vihenkur

Coul to In Pryed A

Navon Kumar Mulhi For Roghondent 122 Hr. Moham Pulicklad For Pets

ORDER

Counsels representing both the parties are present. Counsel for respondents prayed for time stating that they are intending to file additional documents in support of their contentions. Time is extended at request with a direction to provide a copy of the documents to the other side prior to the next date of hearing. The matter is posted for final submissions of the respondents. Put up on 20.12.2017.

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S Vijayaraghavan Member (Technical) _ Sel-

K Anantha Padmanabha Swamy Member (Judicial)